GOVERNMENT OF INDIA MINISTRY OFCOMMERCE AND INDUSTRY

RAJYA SABHA

QUESTION NO21.04.2010

ANSWERED ON

. NEW ENTRY ROUTE RESTRICTIONS ON FDI .

2771 SHRI N.K. SINGH

Will the Minister of COALCOMMERCE AND INDUSTRY be pleased to state :-

- (a)whether Government has plans to slap new entry route restrictions on Foreign Direct Investment (FDI) beyond 49 percent in some specified sensitive sectors;
- (b)if so, the details thereof;
- (c)whether the Department of Industrial Policy and Promotion has expressed reservations on National Security Council's proposal for a negative list for FDI in certain sectors; and
- (d)if so, reaction of Government on FDI restrictions?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE & INDUSTRY

(SHRI JYOTIRADITYA M. SCINDIA)

(a) to (d):Government has put in place a liberal and transparent policy for Foreign Direct Investment (FDI), wherein most of the sectors are open to FDI under the automatic route. The policy on FDI is reviewed on an ongoing basis through inter-ministerial consultations. The Government has not taken any decision so far to place entry route restrictions on certain sectors on account of security reasons.